

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
AMENDMENT				
1	O.S. 650/2015 (SUMMONS) IA/1/2015		Lakshmiddevamma T V Vs Padmini	NAGARAJA
OBJECTION				
2	O.S. 65/2004 (SUMMONS) IA/1/2004		SHANKARAPPA Vs CHIKKANNA	B.S NAGARAJ
3	O.S. 1525/2013 (SUMMONS)		Akkayamma Vs Ramaiah	T S C
4	O.S. 1195/2015 (SUMMONS) IA/1/2015		Papanna Vs Lakshamma	Ambresh
5	Misc 36/2015 (SUMMONS) IA/1/2015 IA/2/2015		Saravana Vs Chitra K	Shivappa
OBJECTION ON IA				
6	M.A. 5/2020 (SUMMONS) IA/1/2020		Muniraju T R Vs Gopalakrishna V alias Gopala Krishnan V	C. SHANKAR REDDY
7	O.S. 722/2020 (SUMMONS) IA/1/2020		PAWAN KUMAR NAGARWAL Vs NIMARATA MARWAH	RAJU P AND CO.,
WRITTEN STATEMENT				
8	O.S. 847/2015 (SUMMONS) IA/1/2015		Anjanamma Vs Muniyamma	G H N
9	O.S. 383/1997 (HEARING)		J.M. RAGHU Vs MUNIKRISHNA @ MUNIYAPPA @ LINGAPURA MUNIYAPPA	N.S
10	O.S. 1732/2007 (HEARING) IA/1/2007		KAMALAMMA @ THAYAMMA Vs KAVERAPPA DEAD BY LRS	RASHEED KHAN AND NARAYANA REDDY
11	O.S. 2284/2007 (HEARING) IA/1/2007		LAKSHMAMMA Vs DODDA RANGAPPA	
12	O.S. 516/2018 (HEARING) IA/1/2018 IA/2/2018		Mallaveeraiah, Power of Attorney Holder Karunesh B M Vs Muniswamy	V B shivakumar

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13	O.S. 727/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		VENKATASWAMY REDDY Vs T. KRISHNAPPA	J.V.CHANDRASEHAR
14	O.S. 600/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
15	O.S. 1910/2015 (APPEARANCE OF PARTY) IA/1/2015		Sulakshana K V Vs Bapuji G	D. NAGARAJA CHETTY
16	M.C. 63/2017 (APPEARANCE OF PARTY)		Rangaswamy Vs Chandrakala M P	Prabhakar
3:00 P.M - 4:00 P.M				
17	O.S. 894/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		VENKATASWAMY Vs RAJESHAPPA	CHALAPATHI BAL
ADDL. ISSUES				
18	O.S. 1950/2007 (ISSUES.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
19	O.S. 2371/2007 (EVIDENCE.) IA/1/2007		MOHMMED YOUSUFF Vs MANJUNATH	MAILAPPA.K
20	O.S. 890/2018 (EVIDENCE.) IA/1/2018		Parthasarathy. K R Vs Ramesh K R	BV sudhakara Reddy
21	O.S. 922/2018 (EVIDENCE.)		Naveen Kumar R Vs Rajanna P L	Sanath Kumar K N
PLNTF EVIDENCE				
22	O.S. 445/2017 (EVIDENCE.) IA/1/2017		Mamthaj Vs Thajunnisa	N K P
23	O.S. 469/2017 (EVIDENCE.) IA/1/2017		Gopalappa Vs Asrathulla Beg	H M A

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24	O.S. 1499/2017 (EVIDENCE.) IA/1/2017		Narasimhaiah Vs Narasappa	M S N
FUTHER CHIEF OF pw				
25	O.S. 1110/2008 (EVIDENCE.) IA/1/2008		K M ANNAIAHAPPA Vs LAKSHMINARAYANAPPA	SRINIVAS KK
26	O.S. 172/2005 (ARGUMENTS.) IA/1/2005		NAGAVENI Vs NARAYANAMMA	K. T. DAKAPPA CKC
27	O.S. 1396/2009 (ARGUMENTS.) IA/1/2009		S N ASWATH REDDY Vs D M NARAYANAPPA	G.LAKSHMIPATHI REDDY
28	O.S. 92/2011 (ARGUMENTS.)		Chandrashekar Reddy Vs Srinivasa Reddy	
29	O.S. 1335/2013 (ARGUMENTS.) IA/1/2013		Gauramma Vs Chinnamma	G Manivannan and M Prakash
30	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
31	O.S. 752/2013 (APPEARANCE OF PARTY) IA/1/2013		Kamamma Vs Nagarathamma alias Nagamma	Mohumed Sadiqh.B.A
32	O.S. 436/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017		Subbaiah D Vs Venkatesh M	Deepak
33	M.C. 144/2017 (APPEARANCE OF PARTY)		Renuka A Vs Raju	B N Yogendra
34	O.S. 1047/2019 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019		Nagaveni K Vs Venkataswamy B N	Sreerama
35	O.S. 915/2020 (ORDERS.) IA/1/2020		LAKSHMI G Vs GANGAPPA	PRAKASH K S
36	O.S. 694/2020 (OBJECTIONs) IA/1/2020		SUSHEELAMMA Vs NANJEGOWDA	Sriyuth V Sudhakar

Cases listed below are adjourned due to Covid 19

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37	FDP 9/1996 (SUMMONS)	11-12-2020	SAROJAMMA ALIAS GOWRAMMA Vs KALACHARY	G D ASHWATHNARAYANA EXPARTY
38	FDP 26/2009 (SUMMONS)	11-12-2020	MUNIRAJU Vs MUNISHAMAPPA @ KUNJAPPA	V.N.KUMAR R.S. MANJUNATHA
39	O.S. 50/2013 (SUMMONS) IA/1/2013 IA/2/2013	11-12-2020	Muniyamma Vs Muninanjamma	Srinivasa Gowda
40	O.S. 322/2013 (SUMMONS)	11-12-2020	Chikkapotappa Vs Dodda Potappa	T.Mohandas shetty
41	O.S. 430/2013 (SUMMONS)	11-12-2020	Ramesh Reddy Vs Chikkapotappa	B.M.Shyam prasad
42	O.S. 1290/2013 (SUMMONS) IA/1/2013	11-12-2020	Manjunatha .H Vs Venkatalakshmamma	
43	O.S. 1492/2013 (SUMMONS) IA/1/2013	11-12-2020	Akkaiyamma Vs Srinivasa B C	H S D
44	O.S. 1871/2014 (SUMMONS) IA/1/2014 IA/2/2014	11-12-2020	Rajashekar B S Vs The commissioner	Rajagopala
45	O.S. 1950/2014 (SUMMONS) IA/1/2014	11-12-2020	Mahadevamma Vs Siddappa	Dayananda
46	O.S. 2055/2014 (SUMMONS) IA/1/2014	11-12-2020	Jayamma Vs Lakshmiddevamma	H P MANOHAR
47	O.S. 798/2015 (SUMMONS) IA/1/2015	11-12-2020	Hanumantharayappa S Vs Munianjinappa	M R C
48	O.S. 862/2015 (SUMMONS) IA/1/2015	11-12-2020	Srinivas M Vs Narayan M	
49	O.S. 886/2015 (SUMMONS) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015	11-12-2020	Nyra Ahmed Rep. by their GPA Holder Syed Asif Vs The Bengaluru Development Authority	Yesu Mishra

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	O.S. 1039/2015 (SUMMONS) IA/1/2015 IA/2/2015 IA/3/2015	11-12-2020	Sadananda Nayak Vs Mangilal P	B I K
51	O.S. 1231/2015 (SUMMONS) IA/1/2015	11-12-2020	Mukesh A R Vs Lakshmamma	K C Manjunatha
52	O.S. 1400/2015 (SUMMONS) IA/1/2015	11-12-2020	Sagaya Mary Vs Francis	M S Nagaraj
53	O.S. 1404/2015 (SUMMONS) IA/1/2015	11-12-2020	Krishnappa Vs Seeramma	S.R. DESHPANDE
54	FDP 55/2015 (SUMMONS)	11-12-2020	Nalina Vs Devirajamma	
55	O.S. 110/2017 (SUMMONS) IA/1/2017	11-12-2020	Vishalakshmi alias Chandrakala Vs Lakkappa G	V M
56	O.S. 478/2017 (SUMMONS) IA/1/2017	11-12-2020	Sharadamma Vs Chikkachowdamma	M S V
57	Misc 61/2017 (SUMMONS) IA/1/2017	11-12-2020	Chandrashekar H J Vs The Chief Secretary to Government of Karnataka , Vidhana Soudha Bangalore	
58	O.S. 895/2017 (SUMMONS) IA/1/2017 IA/2/2017	11-12-2020	Nanjamma Vs Munithayamma	
59	O.S. 1209/2017 (SUMMONS) IA/1/2017	11-12-2020	Siddagangappa H Vs Prema K S	
60	O.S. 1243/2017 (SUMMONS) IA/1/2017	11-12-2020	Rajeshwari Vs Narayana C	K H T
61	O.S. 1303/2017 (SUMMONS) IA/1/2017 IA/2/2017	11-12-2020	Murali Gowda Vs Munishamappa	E Kiran Kumar
62	O.S. 1332/2017 (SUMMONS) IA/1/2017	11-12-2020	Shivashankar N Vs Narasimhaiah M	B C Sreenivas
63	O.S. 1392/2017 (SUMMONS) IA/1/2017	11-12-2020	Bharathi Vs Muni Akkayamma	

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64	O.S. 1393/2017 (SUMMONS) IA/1/2017 IA/2/2017	11-12-2020	Kumari Anusha, Rep by Jyothi Vs Bylappa	
65	O.S. 1507/2017 (SUMMONS) IA/1/2017	11-12-2020	Zareena Taj Vs Afroz	
66	O.S. 754/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Lakshmamma Vs Radamma	H M A
67	O.S. 548/2020 (SUMMONS) IA/1/2020	11-12-2020	PATEL K ANAND Vs MANJANNA B	PRAKASH M
68	O.S. 585/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020	11-12-2020	Varalakshmi Vs Madduramma	BABU
69	O.S. 757/2020 (SUMMONS) IA/1/2020	11-12-2020	RAMESH Vs VIJAYKUMAR	MYLARAIAH ASS
70	FDP 29/2008 (NOTICE)	11-12-2020	KRISHNAMURTHY Vs SIDDAPPA	H.M.MARIYAPPA
71	O.S. 593/2020 (NOTICE)	11-12-2020	RAJESHWAR RAM Vs KUMARESHWARI	K MAHALINGAM
72	M.C. 118/2020 (NOTICE)	11-12-2020	BALABHADRAPATRUNI KALYANA TEJASW Vs LAKSHMI SARVANI ALIAS KROVVIDI LAKSHMI SARVANI	KIRAN S ROZARIO

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 920/2017 (SUMMONS)		Syed Ibrahim Vs Swetha G	
2	O.S. 1153/2017 (SUMMONS) IA/1/2017		Nalinamma Vs Mercinamma	N Ramakrishnareddy
3	O.S. 1125/2019 (SUMMONS) IA/1/2019 IA/2/2019		Chikkaputtamma Vs The State of Karnataka	C V
4	O.S. 1392/2019 (SUMMONS) IA/1/2019		Venkatesh V Vs Venkataramanappa	K M Ravi Kumar
5	O.S. 1412/2019 (SUMMONS) IA/1/2019		Somanna C Vs Munivenkatappa	V B Ravi Shankar
6	EX 72/2019 (SUMMONS) IA/1/2019		Sumangala K S Vs Bharath Kumar M R	V B S
WRITTEN STATEMENT				
7	O.S. 1574/2017 (SUMMONS) IA/1/2017		Manjunath N Vs Krishna Reddy K C	
8	O.S. 1498/2019 (SUMMONS) IA/1/2019		Ravikumar N Vs Vishalakshi B	M C M
9	O.S. 1127/2013 (HEARING) IA/1/2013 IA/2/2013		Kastoori Vs Theresamma	K.S.Mallikarjuna Reddy
10	O.S. 1553/2013 (HEARING) IA/1/2013 IA/2/2013		Ravichandra H R Vs Puttaraju T	H Prasanna Kumar
11	O.S. 1635/2013 (HEARING) IA/1/2013		Gowramma Vs Munirathanamma	S Bheemareddy
<u>12:00 P.M - 1:00 P.M</u>				
12	O.S. 843/2010 (HEARING) IA/1/2010		SMT.CHANDRAMMA Vs SRI.NARAYANAPPA	CHANDRAIAH
13	O.S. 1272/2011 (HEARING) IA/1/2011 IA/2/2011 IA/3/2011		BABU REDDY Vs ARUNA AND OTHERS	PRATHIMA.V.

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14	O.S. 654/2013 (HEARING) IA/1/2013		Anjinamma.M Vs Munikempaiah	K.N.Shivareddy
15	O.S. 729/2016 (HEARING) IA/1/2016 IA/2/2016		Leelavathi P Vs Akkayamma	A N L
16	M.C. 196/2020 (FIRST HEARING)		PRAVEEN KUMAR Vs NIL	PRUTHVI RAJ AND ASSOCIATES
PLNTF EVIDENCE				
17	O.S. 1311/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Lakshmaiah Vs Raghunath G	A G N
18	O.S. 1356/2018 (EVIDENCE.) IA/1/2018		Narayanaswamy S Vs Ramakka	Srinivas
19	O.S. 455/2019 (EVIDENCE.) IA/1/2019		Venkatesh P Vs Chandrakala M	S M
20	O.S. 1523/2019 (EVIDENCE.) IA/1/2019		DASAPPA Vs SARASWATHAMMA	H V A
21	O.S. 854/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		SABITHA Vs RAGHURAMAREDDY	MANIVANAN
22	O.S. 1560/2016 (ARGUMENTS.) IA/1/2016		Hony Capt Velayudhan M Vs Narayanamma	
23	O.S. 225/2019 (ARGUMENTS.) IA/1/2019		Nagendra Prasad K B Vs Mahadev R	D Nagaraj
3:00 P.M - 4:00 P.M				
24	FDP 39/2016 (HEARING) IA/1/2016		Ramchandra Rao S Vs Krishnaji Rao	T A K
25	O.S. 800/2017 (HEARING) IA/1/2017		Muniyappa Vs Geetha	
26	O.S. 540/2019 (HEARING) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		RUKMINI C Vs NARAYANAPPA B H	Sandeep Wilson Andrade

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27	O.S. 1177/2019 (HEARING) IA/1/2019 IA/2/2019		Gopal B R Vs Yadavamurthy N V	S Rajashekar
COMPLIANCE				
28	O.S. 515/2019 (A.D.R) IA/1/2019 IA/2/2019		Gowramma Vs Thammanna	Venkataswamy M
29	O.S. 603/2004 (APPEARANCE OF PARTY) IA/1/2004		NEESA BEGUM Vs ABDUL RAHEEM	UGRAPPA EXPARTE
30	Misc 111/2017 (ORDERS.) IA/1/2017		Rajamma Vs Chikkamaiah	M G C
Cases listed below are adjourned due to Covid 19				
31	O.S. 78/2013 (ISSUES.) IA/1/2013	08-10-2020	Prema Vs Puttarevanna	J.C.Kumar
32	O.S. 11/2016 (ISSUES.) IA/1/2016	08-10-2020	Sugana Vs Anjinappa	A Devaraja
33	O.S. 1009/2016 (ISSUES.) IA/1/2016	08-10-2020	Murali R Vs Ramaiah alias Ramanna	M Ramu
34	O.S. 1288/2011 (SUMMONS) IA/1/2011	12-11-2020	YESHODAMMA Vs LAKSHMAMMA AND OTHERS	CHENNA KRISHNA and ASSOCIATES
35	M.A. 68/2018 (SUMMONS) IA/1/2018	12-11-2020	Nagararaj A M Vs Alamelamma	V Srinivasan
36	O.S. 1035/2018 (SUMMONS) IA/1/2018	12-11-2020	Sujatha Ramanji Vs Anjinappa	Janardhaba G
37	O.S. 1084/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-11-2020	RAMAKRISHNAPPA S J Vs DHANALAKSHMI	HARISH KUMAR P.R.
38	O.S. 1464/2018 (SUMMONS)	12-11-2020	Padmavathi N Vs Chikk Munivenkatamma	Manjunath V Rayappa
39	O.S. 313/2019 (SUMMONS) IA/1/2019	12-11-2020	Muniraju Vs Lokesh V	Lakshmana Murthy N
40	O.S. 709/2019 (SUMMONS) IA/1/2019	12-11-2020	VENKATAMMA Vs RUKMINIYAMMA	Venkatesh M

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41	O.S. 1202/2019 (SUMMONS)	12-11-2020	Chandrappa Vs Neelavathi V C	B Lakshmikanthappa
42	O.S. 1256/2019 (SUMMONS) IA/1/2019	12-11-2020	Nagaraja Reddy T Vs Rajendra T	R R
43	O.S. 817/2020 (SUMMONS)	21-11-2020	MADHU G Vs SRIRAMAIAH	P UMESHA
44	EX 54/2016 (NOTICE)	21-11-2020	State Bank of India Vs Sujatha L	P M
45	R.A. 71/2016 (NOTICE) IA/1/2016 IA/2/2016	21-11-2020	Neelamma Vs Lakshmiddevamma	K N C Shekar
46	Misc 109/2016 (NOTICE) IA/1/2016	21-11-2020	Manjunath Vs Subbalakshamma	T P M
47	FDP 61/2016 (NOTICE)	21-11-2020	K. NARAYAN Vs GOPI	
48	Misc 120/2017 (NOTICE) IA/1/2017 IA/2/2017	21-11-2020	The Mysore Stoneware Pipes and Potteries Ltd. Vs Anil kumar	Venkatesh C
49	FDP 9/2019 (NOTICE)	21-11-2020	Shobadevi Vs Raesh Kumar	V Krishnan
50	FDP 40/2019 (NOTICE) IA/1/2019	21-11-2020	MUNIPAMMA Vs GOWRAMMA	Y N S R
51	M.C. 60/2020 (NOTICE)	21-11-2020	SUBRAMANI S Vs RAJESHWARI M	LAKSHMIKANTHAPPA B

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11:00 A.M - 12:00 P.M				
1	L.A.C. 38/2005 (HEARING)		THE SPL. LAND ACQUISITION OFFICER Vs MUNIYAMMA SINCE DBY LRS..	MS SINGHANIA AND PARTNER SRKKS
2	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
3	FDP 55/2008 (HEARING)		SHOBHA.S Vs SUBBAREDDY AND OTHERS	N.P.KALLESH GOWDA RAVIKUMAR
4	O.S. 244/2010 (HEARING) IA/1/2010		KRISHNA REDDY Vs NARASIMHA REDDY	
5	O.S. 996/2010 (HEARING) IA/1/2010		VULCAN INTERNATIONAL BROKERS LTD Vs RAMAKRISHNA AND OTHERS	UMESH.Y
6	O.S. 53/2011 (HEARING) IA/1/2011		PRAMEELAMMA AND OTHERS Vs KRISHNAPPA AND OTHERS	BASVARAJU AND ASSOCIATES SRI.M.V.C
7	O.S. 623/2011 (HEARING) IA/1/2011		KRISHNA REDDY Vs MANJUNATH AND ANOTHER	H.M.MARIYAPPA.
8	O.S. 936/2011 (HEARING) IA/1/2011		PUSHPA Vs SOMASHEKAR.K.M.	NAGANATH NAYAK
9	O.S. 78/2012 (HEARING) IA/1/2012 IA/2/2012		GOWRAMMA Vs RAJALAKSHMI.E.K	G.S.PRASANNA KUMAR
12:00 P.M - 1:00 P.M				
10	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD
11	O.S. 1121/2011 (ARGUMENTS.) IA/1/2011		VENKATALAKSHMAMMA Vs VENKATASWAMY	J.RAVI KUMAR
12	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S Vs Managing Director	G.KIRAN
13	R.A. 150/2012 (ARGUMENTS.) IA/2/2012 IA/6/2012 IA/5/2012 IA/1/2012 IA/4/2012 IA/3/2012		Vagata Grama panchayath Vs Ramaiah	R.Bhadrinath
(O.S./0000168/2011)				
14	O.S. 1772/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Kalamma	A C Subramanya

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15	M.A. 82/2017 (ARGUMENTS.) IA/1/2017		Shivalinga Vs Muniraju	M/s Edagi and Urs
3:00 P.M - 4:00 P.M				
16	O.S. 294/2012 (HEARING) IA/1/2012 IA/2/2012		KEMPANNA M Vs KEMPAMMA	RAJAGOPALA
17	O.S. 482/2012 (HEARING) IA/1/2012		MUNIRATHNAMMA Vs MUNIRAJU	ESWARA REDDY
18	O.S. 940/2012 (HEARING) IA/1/2012		Shobha.A Vs Seethamma	SRINIVAS
19	O.S. 991/2012 (HEARING) IA/1/2012		K.R.Narayana Murthy Vs Thippaiah	H.V.RAMACHANDRA
20	O.S. 1213/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Kumar D S Vs ST Sampangi	H M Mariyappa
21	O.S. 651/2014 (HEARING) IA/1/2014		Sartaj Shariff Vs Syed Anwar	S M A
22	O.S. 983/2014 (HEARING) IA/1/2014		Yellappa Vs Venkatachalaiah R	M Venugopal
23	O.S. 1503/2014 (HEARING) IA/1/2014		Vijayalakshmi P Vs Jayamma	N Surendra Kumar
4:00 P.M - 5:00 P.M				
24	O.S. 1804/2015 (HEARING) IA/1/2015		Satish B N Vs Chandrappa B N	Y.V.RADHAKRISHNA
25	O.S. 1998/2015 (HEARING) IA/1/2015		Harish Vs Anjana Gowda	V Vishwanath
26	O.S. 708/2016 (HEARING)		Yashoda A Vs Venkataswamy Reddy K G	T Subramanya
27	O.S. 803/2016 (HEARING)		Akkannamma Vs Munirajappa	Basavaraju P
28	O.S. 1173/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		Cicilia Thomas Rebello Vs Anthonamma	K Devaraj
29	O.S. 1232/2016 (HEARING) IA/1/2016 IA/2/2016		Yellappa D Vs Channegowda	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 1703/2018 (HEARING) IA/1/2018		Ravindran J Vs Purshothamprabhu K L	K Devaraj
31	O.S. 910/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		LAKSHMAN K B Vs PAPAMMA DEAD BY LRs MUNIKRISHNA V	PRAKASH T.HEBBAR
32	O.S. 16/2020 (OBJECTIONS) IA/1/2019 IA/2/2019		NAGARAJ G. Vs GOVINDAPPA	K. L.
Cases listed below are adjourned due to Covid 19				
33	O.S. 260/2006 (SUMMONS) IA/1/2006	19-10-2020	B M MUNINARAYANAGOWDA Vs B RAMEGOWDA	N.G. GOVINDA GOWDA
34	O.S. 1909/2006 (SUMMONS) IA/1/2006 IA/2/2006	19-10-2020	VENKATESH Vs THE CHIEF SECRETARY	MYLARAI AH ASSOCIATES.
35	O.S. 1580/2008 (SUMMONS) IA/1/2008 IA/2/2008	19-10-2020	H G SIDDALINGARADYA Vs H N NATARAJ	V.VENKATRAMANAREDDY C.S.
36	O.S. 1047/2012 (SUMMONS) IA/1/2012	19-10-2020	Chikkamuniamma Vs Muniyamma	RAHEED KAHAN
37	O.S. 1082/2012 (SUMMONS)	19-10-2020	L.S.Muniyappa Vs The Secretary	A.Krishna Bhat
38	O.S. 591/2008 (NOTICE) IA/1/2008	19-10-2020	LINGAPPA Vs NARAYANAPPA	K.ANAND
39	O.S. 3003/2006 (EVIDENCE.) IA/1/2006	19-10-2020	M POONUSWAMY Vs DHARMENDRA KUMAR SHARMA	B.N.ANANTHANARAYANA
40	O.S. 236/2011 (EVIDENCE.)	19-10-2020	NANDI INFRASTRUCTURE CORRIDOR ENTERPRISES LIMITED AND ANOTHER Vs PRABHU AND OTHERS	CREST LAW PARTNERS
41	Misc 28/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	19-10-2020	NAGAPPA Vs THATLAPPA	M.V.CHANDRASHEKARAREDDY
42	Misc 77/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	19-10-2020	Bayya Reddy Vs Rajamma	Vinod Kumar N M
43	R.A. 33/2014 (SUMMONS) IA/1/2014 IA/2/2014	23-11-2020	Ramakrishnappa Vs Lakshamma	Venkatesha M T

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	G and WC 18/2016 (SUMMONS)	23-11-2020	SREEJA P. JAYAKUMAR Vs S.L. MANOJ	BHANU RAVINDER
45	O.S. 1062/2017 (SUMMONS) IA/1/2017	23-11-2020	Krishnappa Vs Honnamma	Venkatesh B K
46	O.S. 354/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-11-2020	Shambappa Vs Arun Kumar S K	Hareesh Bandary T
47	G and WC 15/2018 (SUMMONS)	23-11-2020	C LAVANYA Vs K S PRASHANTH	
48	O.S. 1316/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-11-2020	Divya Vs Puttachar	T K Purushotham
49	O.S. 1859/2018 (SUMMONS) IA/1/2018	23-11-2020	Gowramma Vs Anand M G	J R Mohan
50	O.S. 1465/2019 (SUMMONS) IA/1/2019	23-11-2020	VASUDEVE GOWDA Vs BADRA REDDY	V KUMAR
51	O.S. 1675/2019 (SUMMONS) IA/1/2019	23-11-2020	VENKATAMMA Vs MUNITHAYAMMA	D H S
52	O.S. 768/2020 (SUMMONS) IA/1/2020	23-11-2020	MANJUNATH B N Vs NAGARAJ B V	S SUDARSANA REDDY
53	M.C. 199/2019 (NOTICE)	23-11-2020	Sony Kumari Vs Manoranjan Das	MANJULA P.
54	O.S. 532/2020 (NOTICE) IA/1/2020 IA/2/2020	23-11-2020	VENKATAMMA Vs VENKATAMMA	MOHAN J R
55	O.S. 566/2019 (HEARING)	23-11-2020	Susheela Vs Venkata Rao	K Murthy
56	O.S. 1690/2019 (HEARING) IA/1/2019 IA/2/2019	23-11-2020	Sneha S Vs Shankar L B	B G N
57	O.S. 614/2018 (A.D.R) IA/1/2018	23-11-2020	Gowramma Vs Hanumantharayappa	M Srinivas

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
22.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 2843/2005
2. O.S. 977/2009	2. O.S. 186/2013
3. O.S. 1086/2010	3. O.S. 549/2011
4. O.S. 133/2011	4. O.S. 355/2013
5. O.S. 253/2011	5. O.S. 423/2013
6. O.S. 1495/2011	6. O.S. 404/2013
7. O.S. 1086/2012	7. O.S. 2141/2014
8. O.S. 1565/2012	8. O.S. 1269/2014
9. O.S. 24/2013	9. O.S. 303/2018
10. O.S. 424/2014	10.FDP 10/2011
11. O.S. 484/2015	11.FDP 02/2016
12. O.S.1485/2018	12. O.S.794/2012

IV ASCJ 21.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 22-09-2020

MORNING SESSION

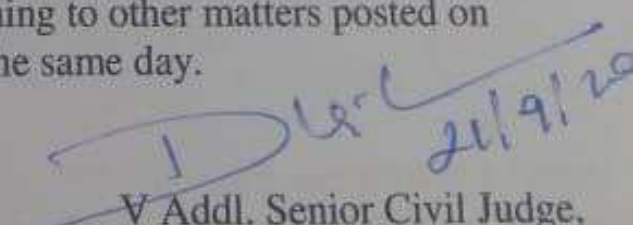
Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1347/2006	Hearing	Sri. A.K.N
02	OS. 710/2012	Hearing	Sri. M.M.S
03	OS. 1105/2006	Arguments	Sri. G.V.H. Raju
04	OS. 1097/2016	Arguments	Sri. A.G

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1669/2016	Hearing	Sri. K.N.S
02	M.C. 131/2016	Arguments	Sri. M.Z

NOTE :

1. Only 06 matters posted for hearing / argument are available on 22.09.2020
2. The next date of hearing pertaining to other matters posted on 22.09.2020 will be given on the same day.


V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

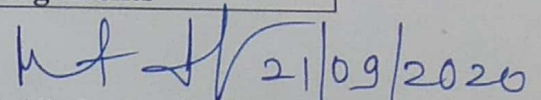
Cases Listed on 22-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 318/2007	Hearing
02	O.S. 937/2007	Hearing
03	O.S. 1414/2007	Hearing
04	O.S. 1703/2007	Hearing
05	O.S. 269/2007	Evidence
06	O.S. 270/2007	Evidence
07	O.S. 1423/2007	Arguments
08	O.S. 543/2009	Evidence
09	O.S. 829/2009	Evidence
10	O.S. 418/2014	Evidence
11	O.S. 502/2014	Evidence
12	O.S. 615/2014	Hearing
13	O.S. 63/2014	Arguments
14	FDP 22/2015	Hearing
15	M.A. 73/2017	Arguments

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1655/2007	Hearing
02	Misc. 4/2015	Hearing
03	MVC 628/2015	Evidence
04	MVC 634/2015	Evidence
05	MVC 663/2015	Evidence
06	MVC 744/2015	Evidence
07	M.C. 8/2017	Evidence
08	O.S. 264/2017	Evidence
09	O.S. 342/2017	Evidence
10	O.S. 234/2017	Hearing
11	O.S. 452/2017	Hearing
12	O.S. 638/2017	Hearing
13	G and WC 9/2017	Evidence
14	O.S. 24/2017	Arguments
15	M.C. 53/2017	Arguments


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.